

Central Schemes for Welfare of Tribals in Andhra Pradesh

*439 SHRI Y ESWARA REDDY
Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state

(a) the Schemes the Centre is assisting in Andhra Pradesh now in operation for the welfare of the Tribals in that State

(b) how much money the Centre has spent for these in 1971-72 and how much the Centre intends to spend in 1972-73, and

(c) whether there is any new scheme for the State of the same nature under consideration now and if so, the gist thereof ?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF S NURUL HASAN) (a) to (c) A statement is laid on the Table of the House

STATEMENT

(a) Under the Centrally Sponsored Programme, grant/loan is given by this Department for the following schemes —

- Post-matric scholarships
- Girls Hostels.
- Pre Examination Training,
- T D Blocks
- Cooperation,
- Research and Training

Under the State Sector, the State Government implement various educational, economic development, Health, Housing and other schemes for which block grants/loans are given by the Government of India.

(b) The amount released for the Centrally Sponsored Programme is as under :—

Name of Scheme	1971-72	1973-73
	(Allocation) (Proposed)	
	Rs. in (lakhs)	
Post matric scholarships	0 55	0 98
Girls Hostels	1 40	1 50
Pre Examination Training	1 00	1 25
T D Blocks	30 00	30 00
Cooperation	4 50	4 50
Research and Training	6 45	5 65
	43 90	43 88

Under the State Sector Programme the Planning Commission has approved an outlay of Rs 132 lakhs for 1971-72. The working Group has recommended an outlay of Rs 97 00 lakhs for 1972-73. The Planning Commission's recommendation in this regard is awaited.

(c) Yes, Sir. Under the State Sector, the State Government propose to introduce new scheme of relocation. The scheme aims at assisting the tribal children in prosecuting their school and college courses to avoid wastage and stagnation in their education career, to assist the tribal youths in finding suitable employment, to provide unemployment relief to the educated unemployed youths and to establish counselling and advisory services for tribal people.

SHRI Y ESWARA REDDY The allocations both under the State sector and the Central sector appear to be less this year than those in the last year. For instance, under the Centrally sponsored Programme, in the last year, the allocation was Rs 43 90 lakhs and this year, it is Rs. 43 88 lakhs. In the same way, under the State Sector Programme, while it was Rs 312 lakhs in the last year, it is only Rs. 97 lakhs this year. While the slogan of *Garibi Hatao* is reverberating throughout India,

I am unable to understand why for this worst-exploited class, the Scheduled Tribes, the allocation is being reduced this year as compared to last year.

PROF. S. NURUL HASAN : It would be seen that so far as the major schemes are concerned, in the case of Post-matric scholarships, it has been raised; in the case of Girls Hostels, it has been raised; in the case of Pre-Examination Training, it has been raised; in the case of T.D. Blocks, it is constant; in the case of Cooperation, it is constant. Research and Training is the only item in which there is a reduction.

SHRI Y. ESWARA REDDY : What about the State's Sector ?

PROF. S. NURUL HASAN : As I have already explained at length in the House in connection with another thing, so far as the State's Sector is concerned, that is a matter between the State Government and the Planning Commission.

SHRI Y. ESWARA REDDY : One very important thing which is agitating the minds of Scheduled Tribes people is being forgotten. Their land is being taken away by the men from the plains illegally. It should not have been taken away, illegally, it is being taken away by the men from the plains. Because of this inhuman exploitation by the men from the plains, there was a strong Naxalite movement in Srirakulam district. Two years back, the State Government also tried to regulate and see that the lands are given back. May I know whether the Central Government will take this into consideration and see that the lands illegally taken away by the men from the plains are given back to the Scheduled Tribes people ?

PROF. S. NURUL HASAN : I will look into this matter. To the extent that it is the responsibility of the Central Government, I can assure the House that I will do my best.

MR. SPEAKER : Q 440 - Shri Nawal Kishore Sharma—absent.

The Question Hour is over now.

WRITTEN ANSWERS TO QUESTIONS

New Technique for Promotion of Literacy

*422. **SHRI S. C. SAMANTA :** Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether the attention of Government has been invited to the observation made to a *Hindustan Times* Correspondent on March, 8 by Mr. Piet Dijkstra, Special Representative of the Friedrich Naumann-Shiftung West Germany attending the nine day Seminar on the training of adult educators, to the effect that "Literacy within three months" method could be applied in India with minor modifications;

(b) whether any details of the new technique to promote literacy adopted successfully in a Latin American country as referred to by Mr. Dijkstra in the seminar, have been made available or sought for; and

(c) the steps being taken to surmount the Adult education problem?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) Yes, Sir.

(b) Some information is available but fuller details are being obtained from Mr. Piet Dijkstra. This was not, however, discussed in the Seminar.

(c) The Ministry of Education and Social Welfare is already seized of the matter. The Central Government, within